

Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 1159 in Gazette of India dated the 3rd September, 1977, under sub-section (3) of section 21 of the Railway Protection Force Act, 1957. [Placed in Library. See No. LT-1028/77.]

NOTIFICATIONS UNDER REPRESENTATION OF THE PEOPLE ACT AND REPORT ON BIENNIAL ELECTIONS TO THE COUNCIL OF STATES, ETC.

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI NARSINGH YADAV): I beg to lay on the Table—

(1) A copy of the Delimitation of Council Constituencies (Uttar Pradesh) Second Amendment Order, 1977 (Hindi and English versions) published in Notification No. G.S.R. 615(E) in Gazette of India dated the 23rd September, 1977, under sub-section (3) of section 13 of the Representation of the People Act, 1950. [Placed in Library. See No. LT-1029/77.]

(2) A copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 9 of the Representation of the People Act, 1950:—

(i) S.O. 684(E) published in Gazette of India dated the 24th September, 1977 making certain corrections in Schedule XXVI of the Delimitation of Parliamentary and Assembly Constituencies Order, 1976.

(ii) S.O. 685(E) published in Gazette of India dated the 24th September, 1977 making certain corrections in Schedule VIII of the Delimitation of Parliamentary and Assembly Constituencies Order, 1976.

(iii) S.O. 725(E) published in Gazette of India dated the 18th October, 1977 making certain

corrections in Schedule XVI of the Delimitation of Parliamentary and Assembly Constituencies Order, 1976.

(iv) S.O. 726(E) published in Gazette of India dated the 18th October, 1977 making certain corrections in Schedule IV of the Delimitation of Parliamentary and Assembly Constituencies Order, 1976.

(3) A copy of the Report (Hindi and English versions) on Biennial Elections to the Council of States and Legislative Council, 1976 (Narrative and Statistical). [Placed in Library. See No. LT-1030/77.]

FINANCE ACCOUNTS OF UNION GOVERNMENT FOR 1975-76.

SHRI NARSINGH YADAV: On behalf of Shri Zulfikarulla, I beg to lay on the Table a copy of the Finance Accounts of the Union Government for the year 1975-76 (Hindi and English versions). [Placed in Library. See No. LT-1031/77.]

12.03 hrs.

RE QUESTIONS OF PRIVILEGE

श्री उपसेन (देवरिया): कृपया महोदय, मैं प्रश्नों के सम्बन्ध में एक ही व्यवस्था का प्रश्न उठाना चाहता हूँ। कल प्रश्नों की सूची में 20 प्रश्न दिये गये थे, लेकिन केवल 4 प्रश्न पूछने का अवसर दिया गया। आज भी ऐसा ही हुआ है। अगर 20 प्रश्नों में से केवल 4 प्रश्नों को सदन में पूछने का अवसर मिलेगा, तो कैसे काम चलेगा? मैं आप से निवेदन करना चाहता हूँ कि आप इस विषय में व्यवस्था दें।

MR. SPEAKER: All of you are responsible for that.